## GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:5870
ANSWERED ON:11.05.2012
BILATERAL INVESTMENT TREATIES
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## Will the Minister of FINANCE be pleased to state:

- (a) the country-wise details of Bilateral Investment Treaties signed by India;
- (b) whether the details of such treaties are made available to the public and if not, the reasons therefor; and
- (c) the country-wise treaties the Government intends to sign during the financial year 2012-13?

## **Answer**

## MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

- (a): India has signed Bilateral Investment Promotion and Protection Agreements (BIPAs) with 82 countries, starting with the United Kingdom in 1994. Of these 82 countries, BIPAs with 72 countries have been enforced.
- (b): The list of 82 countries and texts of 72 enforced BIPAs are available on the Ministry of Finance website http://finmin.nic.in in public domain.
- (c): No such decision has been taken.